

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). With the coming into operation of partial control on sugar from 17-12-79, the allocation of monthly levy sugar quotas to the States has been resumed at the same level of their quotas during the earlier partial control period prior to August, 1978. The scale of distribution is decided by the State Governments.

(c) and (d). Under the partial control policy 65 per cent of the production during 1979-80 season is procured as levy sugar for distribution through the fair price shops at a uniform issue price of Rs. 2.85 per kg. The balance 35 per cent is allowed to be sold in the open market. There is no shortage of sugar as liberal releases have been made. With considerable improvement in the availability and supply of levy sugar, the prices of free sale sugar have already come down by a range of Rs. 40—100 per quintal, as on 11-3-1980, as compared to the prices in the second fortnight of February, 1980, in the principal sugar markets of the country.

DDA Flats/Plots for Members of Parliament

843. SHRI SATISH PRASAD SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there was a provision for allotment of a plot/flat to every Member of Parliament before the year 1977;

(b) whether this provision was scrapped by the Janata Government;

(c) if so, whether some Members of Parliament were also allotted plots of land/flats during the years 1977 to 1979 by the DDA;

(d) if so, the details thereof and the reasons for allotment of the same in the absence of any rules; and

(e) whether Government propose to revive the pre-1977 provision for allotment of flats/plots to the present Members of Parliament?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

बिहार में नालन्दा जिले में बोड़ी श्रमिकों के लिए मकान

844. श्री विजय कुमार लादव : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार राज्य में नालन्दा जिले के बिहार शरीफ नगरपालिका क्षेत्र में कार्य कर रहे लगभग 10,000 बोड़ी श्रमिकों को आवास सुविधा की अत्यधिक कमी का सामना करना पड़ रहा है ;

(ख) यदि हां, तो क्या सरकार का बिहार शरीफ के उपरोक्त बोड़ी श्रमिकों को आवास सुविधा प्रदान करने का विचार है; और

(ग) यदि हां, तो कब तक ?

निर्माण और आवास मंत्री (श्री पी० सी० सेठी) :

(क) से (ग) : आवास राज्य क्षेत्र में है । इसलिए इस मामले पर निर्णय राज्य सरकार को करना है । राज्यों को केन्द्रीय वित्तीय सहायता "समेकित ऋणों" और "समेकित अनुदानों" के रूप में विभिन्न प्लान योजनाओं के कार्यान्वयन के लिए दी जाती है । जिसमें कमजोर वर्गों को लाभ पहुंचाने के उद्देश्य से बनाई गई सामाजिक आवास योजना शामिल है ।

Rules for Dispensing of Petroleum Products

845. SHRI N. K. SHEJWALKER: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there are any rules for dispensing petroleum products at present and if so, the details thereof; and

(b) whether supply of diesel etc. in empty tins is not allowed under these rules?